HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 1077 /Confdl./2025 II-2-72/2001 (Part-VII) Bilaspur, dated the 12 / 09 / 2025

In compliance with the judgment dated 23.04.2025 passed by Hon'ble the Supreme Court of India in C.A. No. of 2025 (D.No. 23536 of 2020) (*Pawan Kumar Agrawal & Anr. Vs. State of Chhattisgarh & Ors.*), the seniority of Shri Pawan Kumar Agrawal and Shri Pankaj Dixit, Members of Higher Judicial Service and presently posted as District and Additional Sessions Judge, F.T.S.C. (POCSO) Saraipali and IX District and Additional Sessions Judge, Durg respectively, is hereby, fixed, in that order below the name of Shri Pankaj Alok Tirkey, II District and Additional Sessions Judge, Saraipali and above the name of Shri Amit Jindal, II District and Additional Sessions Judge, Rajnandgaon (for exclusive Labour Court cases) in the gradation list of District Judge (Entry Level), on notional basis.

BY ORDER OF THE HIGH COURT

(MANSOOR AHMED)
I/C REGISTRAR GENERAL

Endt. No. 1078 /Confdl./2025 II-2-72/2001 (Part-VII) Bilaspur, dated the 12 / 09 / 2025

Copy forwarded to: -

(1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

(6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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(13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of

Chhattisgarh, Bilaspur for information of his Lordship.

(15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

(17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

(18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.

- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- (20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

(21)

- 1. Shri Pawan Kumar Agrawal, District and Additional Sessions Judge, F.T.S.C. (POCSO) Saraipali,
- 2. Shri Pankaj Dixit, IX District and Additional Sessions Judge, Durg,

for information.

(22) Principal District & Sessions Judge, Balod/ Baloda-Bazar-Bhatapara/ Balrampur - Ramanujganj/ Bastar (Jagdalpur)/ Bemetara/ Bilaspur/ Dakshin Bastar (Dantewada)/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koria (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Sarguja (Ambikapur)/ Surajpur/ Uttar Bastar (Kanker) for information.

(23) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.

(24) Additional Registrar (Judicial/Admn./Classification/Copying/Confidential/ Works),
High Court of Chhattisgarh, Bilaspur for information.

(25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.

(26) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.

(27) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.

(28) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.

(29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.

- (30) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- (31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.

(32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

(33) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

(34) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

)ソタル (MANSOOR AHMED) I/C REGISTRAR GENERAL